

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 150-151 OF 2001

M/S. BHAGWATI PRASAD PAWAN KUMAR

A ppellant (s)

VERSUS

UNION OF INDIA

R espondent(s)

(With office report )

Date: 16/05/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

(VACATION BENCH)

For Appellant(s)

Mr. Rajiv Mehta,Adv.

For Respondent(s)

Mr. A. Sharan, ASG

Mr. T.S.Doabia, Sr. Adv.

Ms. Sunita Sharma, Adv.

Mr. D.S.Mahra, adv.

Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

Singh)

(Ajay Kr. Jain)

(Anand

er

Court Master

Court Mast

LIST OF BOOKS :

1. AIR 1965 Calcutta 541
2. AIR 1972 Allahabad 176